

# 11789

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH NEW DELHI  
OA NO. 06/2012

IN  
E A NO. 05 OF 2024

**IN THE MATTER OF:**

NIZAMUDDIN WEST ASSOCIATION

.....APPLICANT

VERSUS

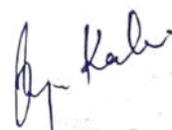
UNION OF INDIA & ORS.

. . . . RESPONDENTS

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THROUGH



PUJA KALRA  
ADVOCATE

STANDING COUNSEL FOR MCD  
439 & 431 LAWYERS CHAMBER BLOCK-1  
DELHI HIGH COURT NEW DELHI -110003  
ENR- D/12/78/1999  
MOB:- 9312839323

NEW DELHI

DATED 22/04/2024

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI  
IN O.A. NO. 06 OF 2012  
EA NO. 05 OF 2024

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION ... APPLICANT

VERSUS

UNION OF INDIA & ORS ... RESPONDENTS

**Affidavit in compliance of order of this Hon'ble Tribunal**  
**dated 16.04.2025**

**Most respectfully showeth:**

I, Ashwani Kumar S/o Sh. Nathu Lal do hereby solemnly affirm and declare as under :

1. That I am the Commissioner of Municipal Corporation of Delhi and in the capacity, I am to swear this affidavit.
2. That the present affidavit is being filed as per the submissions before this Hon'ble Tribunal and in compliance with the orders dated 16.04.2025 whereby it was directed:



"9. Learned Senior Counsel appearing for the MCD has submitted that within three days the affidavit of the Commissioner, MCD will be filed giving the timeline and the entire program along with the modalities for desilting the entire covered portion of the Sunheri Pul Drain, Kushak Drain and Defence Colony Drain. The affidavit will also disclose the officers who will monitor the progress and will ensure that the timeline is adhered to. The agencies will ensure that desilted material from the drains in question is properly stocked and decanted and then shifted to the preidentified sites. De-silted material should not create health and traffic hazards".

3. That it is humbly submitted that 22 drains + 2 drains (Kushak drain and Sunheripulla drain) have already been handed over to I & FC in terms of the directions of Hon'ble Court and the Delhi Government. This handing over occurred in the wake of the objective that a single agency should deal with a drain for proper accountability. However, I&FC had apprehensions about taking over the covered portion of Kushak and Sunheripula drain and did not take over the covered portion. As such the covered portion of the said two drains will be cleaned/desilted by the MCD, as explained in succeeding paras.

### KUSHAK DRAIN AND SUNEHRIPULA DRAIN

4. That the Kushak Drain is the drain that connects to Barapulla Drain on downstream side. The Kushak drain starts from NDMC area. The stretch from INA Market (Kidwai Nagar) to Bridge at Lala Lajpat Rai Marg is having total length about 3850 m, out of which 1050 m is covered at Kushak Bus Depot. The drain was also inspected on 10.04.2025 by me along with other officers of



Municipal Corporation of Delhi ((MCD). The covered portion having length of 1050 m and width 50 m is huge area and presently is in the possession of Delhi Transport Corporation (DTC) and being used as Depot for buses. Several buses were found parked there. The open portion of the Kushak Drain has now been taken over by Irrigation and Flood Control Department (I&FCD).

5. That in compliance of directions of this Hon'ble Tribunal dated 27.02.2025, a meeting of all the concerned Department/agencies i.e. MCD, NDMC, I&FCD, DJB etc. was held under the Chairmanship of Chief Secretary, GNCTD on 05.03.2025 and the responsibility to clean/desilt the covered portion of Sunheripulla Drain and Kushak Drain was assigned to Municipal Corporation of Delhi ( MCD). Further, it was suggested that the Municipal Corporation of Delhi ( MCD) will invite an Expression of Interest (EOI) from expert agencies to clean/ desilt Kushak Drain without breaking/opening the covered portion. The minutes of meeting dated 07.03.2025 is annexed herewith as **Annexure-A**.
6. That pursuant to the directions issued in the said meeting, Expression of Interest (EOI) to clean/desilt box type covered drain was invited from the expert agencies having technical expertise in cleaning of this type of drains and the same was publicized in leading newspapers across various cities. However, no response was received from any agency from anywhere.



7. That a meeting of all the officers of all concerned Department i.e. MCD, NDMC, DJB, I&FCD etc under the Chairmanship of Chief Secretary, GNCTD was again held on 16.04.2025 and detailed deliberations were made to find the solution for the desilting of covered drains and it was decided that MCD will desilt covered portion of Sunherpulla Drain and Kushak Drain. There was consensus that the drain carry sewage water and there is no effective and safe way to clean the covered portion of the said two drains without opening it.
8. That to clean/desilt the covered portion of Sunherpulla Drain, the same has been partially opened and cleaning has been done to that extent. Further, the matter has also been taken up by MCD with Delhi Metro Rail Corporation (DMRC) in compliance of the directions issued in the meeting of Hon'ble Lieutenant Governor, GNCTD. The minutes of meeting is annexed herewith as **Annexure-B**. The desilting of open portion of Sunheripulla drain is with I&FC after its transfer to them.
9. That as far as opening of the covered portion of Kushak Drain for desilting/cleaning is concerned, it shall be taken up only after the outcome of opening and cleaning of Sunheripulla drain gets stabilized with the help of DMRC or any other agency. In fact DTC will also have to find suitable place for buses before the covered portion of bus stand at Kushak Nallah is opened up. The desilting of open portion of the said drain is with I&FC after its transfer to them. However, a suitable screen at the upstream end of covered portion in Kushak drain shall be installed by MCD to stop floating material from entering the covered portion.



**DEFENCE COLONY DRAIN**

10. That as far as desilting of Defence Colony Drain which is a tributary of Kushak, is concerned, it is submitted that this Drain is having length approx. 1600 m, out of which about 300 m is open and about 1300 m is covered. This drain too carries sewage water. It was covered by Delhi Development Authority (DDA) in the past and was subsequently handed over to MCD in 2020. This drain has large number of pillars on which covered portion exists. Due to this, access through the side opening is hindered posing difficulty in movement of machinery and cleaning. It is also submitted at this stage that actually drain carrying sewage water from Greater Kailash, Andrews Ganj and beyond fall into the Defence Colony drain.
11. That the open portion of the Defence Colony drain in downstream has been desilted by MCD and thereby improving its capacity as well as flow of the drain. Further, desilting/cleaning will be continued as fresh malba flows in.
12. That as far as the desilting of covered portion of the drain is concerned, initially it was decided to create openings in transverse direction (across the width of the drain) at certain intervals, in the RCC slab for desilting the covered portion and the timeline was given accordingly. The covering of Defence Colony drain is made with the RCC slab on the framed structure consisting of columns and beams at a regular interval (4 mtr x 4 mtr). This complex



structure will make desilting through transverse opening even more difficult as maneuvering of machinery will be impeded. The desilting of Defence Colony drain has been tried and carried out through the side ramps/access. But that too has not been successful. Photographs showing desilting through the ramps are annexed herewith as **Annexure-C**.

13. That the learnings gained during the desilting of Sunheripulla drain where also, initially an opening was created in transverse direction, showed that the transverse opening may allow desilting upto a limited extent only. Subsequently, a longitudinal cut/opening was therefore made in Sunheripulla drain and thereby more desilting was carried out.
14. That therefore, in the Chief Secretary meeting on 16.04.2025, it has been decided now to make a longitudinal opening/cut in RCC slab of the Defence Colony drain to provide proper light and ventilation and maneuvering for its desilting. As such a longitudinal cut/opening of a length around 50 mtr is being made and desilting shall be carried out. Further, screen at the entry of covered portion in the upstream will be provided to stop floating material from entering the covered portion.
15. That from the learnings during the desilting of first 50 mtr, further opening and desilting of remaining covered portion of Defence Colony drain will be taken up and timeline will be drawn up accordingly.



- 16. That as a long term solution, MCD engineers concerned, incharge of the drain, have planned to create a middle channel/cunette just below the longitudinal cut by providing a slope from the side of the bed towards the Centre/middle, so that the deposition of silt will occur in the centre/middle channel of the bed which can easily be removed/desilted by machinery through the longitudinal open cut.
- 17. That an officer at the level of Chief Engineer concerned has been given responsibility to monitor the progress of desilting so that the timeline can be adhered to.

*[Signature]*  
21/4/25  
DEPONENT

**VERIFICATION :**

Verified at New Delhi on this 22 APR 2025 day of April, 2025 that the contents made in the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therein.

*[Signature]*  
I identify the deponent who has signed/put thumb impression in my presence.



*[Signature]*  
21/4/25  
DEPONENT

CERTIFIED THAT THE DEPONENT  
Shri/Smt/Km. *[Signature]*  
S/o, W/o, D/o *[Signature]*  
R/o *[Signature]*  
Identified *[Signature]*  
has seen *[Signature]*  
on *[Signature]*  
that the *[Signature]*  
been read *[Signature]*  
correct to the *[Signature]*

22 APR 2025

*[Signature]*  
Notary Public, Delhi

OFFICE OF THE CHIEF ENGINEER  
IRRIGATION AND FLOOD CONTROL DEPARTMENT  
GOVT. OF N.C.T. OF DELHI  
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR,  
NEW DELHI

No PS/CEF/Meeting Minutes/2024-25/ 1677-86

Dated: 7/03/2025

MINUTES OF THE MEETING

In order to settle the issues arising out of the directions dated 27.02.2025 of Hon'ble NGT in the matter of OA 06/2012 seeking the categorical reply of the Government by or before 09.03.2025, the meeting was held under the Chairmanship of Chief Secretary on 05.03.2025. The issue essentially pertains to two drains, namely, Kushak Drain and Sunehri Drain, a substantial portion of which is covered and the responsibility of cleaning up the full drain including the covered portion.

The Additional Chief Secretary, (Irrigation and Flood Control) (I&FC) and the Chief Engineer-I (I&FC) had attended the Full Bench of Hon'ble NGT on 27.02.2025 and apprised the Chief Secretary that these two drains are not part of twenty two drains which have been handed over to I&FC in pursuance of the order dated 08.04.2024 of the Hon'ble High Court in case no.WP(Civil) No. 7594/2018 & CM APPL. 30022/2018. These two drains have subsequently been handed over to I&FC on the directions at the highest level.

Regarding Sunehri Drain, it was informed that I&FC has already taken up the cleaning up of open portion from outfall point in Barapulla Drain upto Bus Depot near Dayal Singh College. Beyond this, the Sunehri Drain is covered. The Municipal Corporation of Delhi (MCD) informed that they have been addressing the issue of cleaning by cutting covered portion at Bus Depot near Dayal Singh College.

Regarding Kushak Drain, it was informed that:-

- (a) I&FC is already cleaning up the stretch from Barapulla Drain outfall to Kushak Bus Depot near JLN Stadium. The work will be completed before the onset of monsoon.
- (b) I&FC will also take up the cleaning work from Kidwai Nagar to upstream of Kushak Bus Depot and complete the cleaning up before the onset of monsoon.

o/c



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(c) Regarding covered portion between JLN Stadium and Kushak Bus Depot, MCD expressed its inability to give a proper assessment of silt and also was not sure of the technology for successful cleaning of this nature.

Chief Secretary directed that a Joint Committee of Chief Engineers of MCD and I&FC will visit this covered portion of drain and submit a report by 06.03.2025. The report would inter alia recommend the next steps for cleaning up the covered portion with fair assessment of the silt as well as appropriate technology to be deployed for cleaning up.

The report of the above committee is to be submitted to Chief Secretary by the evening of 06.03.2025 with recommendations regarding steps to be taken for cleaning up the covered portion of the drain as there are only two days left for filling response before Hon'ble NGT.

The meeting ended with the vote of thanks to the Chair.

**CHIEF ENGINEER :(ZONE-I)  
I&FC DEPARTMENT**

No.PS/CEF/Meeting Minutes/2024-25/ 1677-86

Dated: 7/03/2025

Copy to-

1. Staff officer to Chief Secretary 5th Floor Delhi Secretariat, I.P. Estate, New Delhi.
2. Commissioner, Municipal Corporation of Delhi Sri Aurobindo Marg, Green Park Extension, Green Park, New Delhi, Delhi-16. (commissioner@mcd.nic.in)
3. Additional Chief Secretary (Revenue), 5, Shyamnath Marg, (divcom@nic.in)
4. Additional Chief Secretary (Environment & Forest) 6th Level, A Wing, Delhi Secretariat, IP Estate.
5. Additional Chief Secretary (Finance) 4th Level, A Wing, Delhi Secretariat, IP Estate.(psfin@nic.in)
6. Additional Chief Secretary, Department of Urban Development (psud@nic.in)
7. Additional Chief Secretary, Irrigation and Flood Control Department (secretaryifcdgnetd@gmail.com)
8. Chairperson, NDMC 3rd Floor, Palika Kendra, New Delhi-15. (chairperson@ndmc.gov.in)
9. Managing Director Delhi Transport Corporation, GNCTD I.P. Estate: New Delhi-02. (cmd@dtc.nic.in)
10. Principal, Dayal Singh College Lodhi Rd, Pragati Vihar, New Delhi, Delhi-03. (principal@dsc.du.ac.in)

*AV*  
01/3/25  
**CHIEF ENGINEER :(ZONE-I)  
I&FC DEPARTMENT**

O/C.

## ATTENDANCE SHEET

CP-122

Date: 05.03.2025

Time: 12:00 Noon

Sub: Meeting regarding desilting of Kushak Sunehri Pull.

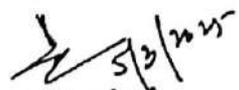
S.No.	Name & Designation of the Officer	Telephone No.	E-mail Address	Signature
1.	A. C. Verma	9650111076		
2.	Lachin Shude	8800595780	Spl Comms Dd T.	
3.	Piyush Singh, Jt Commr TPT	9168564760		
4.	Prof. V. K. Lalival	9650815246	DSC	
5.	Sarvendra Mutha	9810382212	DSC	
6.	Anil Kumar CE	991888887	IRCC	
7.	Mukesh Kumar CE	995888887	IRCC	
8.	K. P. Singh EUC	8130892288	MCD	
9.	G. P. Singh	9811759548	MCD	
10.	Jitendra Yadav		MCD	
11.	Tarje Tharus		NOMC	
12.	Narain Choudhary			
13.	H. P. Singh CE(C)			
14.	Dinku Yadav NOMC CE	CE	MCD	
15.				
16.				
17.				
18.				
19.				
20.				
21.				

**JOINT INSPECTION REPORT**

In pursuant of the directions of the Hon'ble NGT on 27.02.2025 in the matter of 06/2012 (Nizamuddin West Association vs Union of India), a meeting was held under the Chairmanship of the Chief Secretary, Delhi on 05.03.2025. As directed during the meeting, an inspection of the covered portion of the Kushak Nallah was conducted by the team led by Chief Engineer(s) of MCD and I&FC accompanied by departmental officers on 05.03.2025 at 4:30 PM.

During the joint inspection following observations were made:

1. The Kushak Nallah is covered in a length of about 1 km length by way of a RCC box Type 50 m wide structure consisting of 05 bays of equal width. The aprox. depth of the boxes is from 3.5m to 4.5m.
2. The top of RCC structure of Nallah is being used as Bus Parking and the structure is open only at inlet and out let points.
3. The intermediate accesses for the Nallah are in the shape of 1.5m X 1.5m openings at 50m centre to centre interval left at the RHS box which have now been covered by Bus Depot authorities and one vent pipe on each opening has been left.
4. As informed by MCD officials, silt chambers of size 2.50m X 1.15m have been designed and constructed @100 m interval and openings of 1.5m X 1.5m are placed over the said silt chambers with the understanding of using it as feasible manual and mechanical access. However, the cleaning never been done and also not seem practically feasible.
5. At the inlet side no significant silt was visible on mouth however, floating material was observed. There was minimal flow in the drain approximately 1ft, water found flowing through only from two out of five ways.
6. Although flow observed through the drain, at downstream point of covered portion, thick layer of silt was observed in all 5 bays and as per the visual assessment the depth may be from 1.5ft to 3ft . Photographs attached.
7. The methodology for de-silting of box drain was deliberated in detail and it was concluded that with the present infrastructure / systems available with MCD and I&FC, it is not feasible to de-silt at the inlet / outlet locations beyond 10-15 metres (without damaging the box structure). This is primarily due to the fact that sewage water is running through the drainage system round the year which emits foul gases which got accumulated in the box system due to inadequate provisions of ventilation making unsafe to work inside.
8. It was concluded after discussion that for de-silting of box portion of Kushak Nallah and similar other sections, MCD may invite Expression of Interest (EoI) so as to explore the possible ways of de-silting of box drain and to identify competent agencies for this kind of job.

  
(Dinesh Yadav)  
Chief Engineer  
Central Zone (MCD)

  
(Anil Kumar)  
Chief Engineer(Zone-I)  
I&FC

**OFFICE OF THE CHIEF ENGINEER  
IRRIGATION AND FLOOD CONTROL DEPARTMENT  
GOVT. OF N.C.T. OF DELHI  
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR,  
NEW DELHI**

No.PA/CE(Zone-I/2024-25)/

Dated:

ORDER

To address the issues arising from the Hon'ble NGT's directions dated 27.02.2025 in OA 06/2012, concerning the desilting of Kushak Drain and Sunehripul Drain, a meeting was held under the Chairmanship of the Chief Secretary on 05.03.2025. In compliance with the Chief Secretary's directions, a joint inspection by the committee comprising the Chief Engineer of MCD and I&FC was conducted on the same day at 4:30 PM.

The committee presented its joint inspection report (copy enclosed) to the Chief Secretary, Delhi, on 07.03.2025 at 6:30 PM, in the presence of Additional Chief Secretary (I&FC) and the Additional Commissioner (MCD).

After due deliberation the following decision were taken for strict implementation on the ground for desilting/ cleaning of Sunheripul and Kushak Drains.

1. For the desilting of the box portion of Kushak Nallah and similar sections, MCD will issue an Expression of Interest (Eoi) within 7 days to explore feasible methods for desilting box drains and to identify competent agencies for this specialized work to address the desilting / cleaning issue of such covered drain effectively on sustainable basis
2. MCD will take necessary measures to ensure smooth passage of flow through the covered portions of Sunehripul Drain and Kushak Drain to avoid any possible water logging on that account.
3. I&FC to undertake the desilting of the open portion of Kushak Drain, from Kidwai Nagar to the upstream of Kushak Bus Depot, ensuring completion before the onset of the monsoon.

This is issued with prior approval of Chief Secretary, Delhi.

(ANIL KUMAR)  
CHIEF ENGINEER (I&FC)

Dated: 10-03-25

No.PA/CE(Zone-I/2024-25)/ 787-97

Copy Forwarded to:

- ✓ 1. Staff officer to Chief Secretary 5<sup>th</sup> floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. Commissioner, Municipal Corporation of Delhi Sri Aurobindo Marg, Green Park Extension, Green Park, New Delhi, Delhi-16. ([commissioner@mcd.nic.in](mailto:commissioner@mcd.nic.in))
3. Additional Chief Secretary (Revenue), 5, Shyamnath Marg. ([divcom@nic.in](mailto:divcom@nic.in))
4. Additional Chief Secretary (Environment & Forest) 6th Level, A Wing, Delhi Secretariat, IP state.
5. Additional Chief Secretary (Finance) 4th Level, A Wing, Delhi Secretariat, IP Estate. ([psfin@nic.in](mailto:psfin@nic.in))
6. Additional Chief Secretary, Department of Urban Development ([psud@nic.in](mailto:psud@nic.in))
7. Additional Chief Secretary, Irrigation and Flood Control Department ([secretaryifcdgnetd@gmail.com](mailto:secretaryifcdgnetd@gmail.com))
8. Chairperson, NDMC 3rd Floor, Palika Kendra, New Delhi-15. ([chairperson@ndmc.gov.in](mailto:chairperson@ndmc.gov.in))
9. Managing Director Delhi Transport Corporation, GNCTD I.P. Estate: New Delhi-02 ([cmd@dtc.nic.in](mailto:cmd@dtc.nic.in))
10. Engineer-in-Chief, PWD, 12<sup>th</sup> Floor, PWD HQ, I.P. Estate, New Delhi-110002.
11. Principal, Dayal Singh College Lodhi Rd, Pragati Vihar, New Delhi, Delhi-03 ([principal@dsc.du.ac.in](mailto:principal@dsc.du.ac.in))

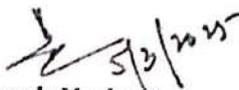
  
CHIEF ENGINEER (I&FC)

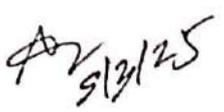
**JOINT INSPECTION REPORT**

In pursuant of the directions of the Hon'ble NGT on 27.02.2025 in the matter of 06/2012 (Nizamuddin West Association vs Union of India), a meeting was held under the Chairmanship of the Chief Secretary, Delhi on 05.03.2025. As directed during the meeting, an inspection of the covered portion of the Kushak Nallah was conducted by the team led by Chief Engineer(s) of MCD and I&FC accompanied by departmental officers on 05.03.2025 at 4:30 PM.

During the joint inspection following observations were made:

1. The Kushak Nallah is covered in a length of about 1 km length by way of a RCC box Type 50 m wide structure consisting of 05 bays of equal width. The approx. depth of the boxes is from 3.5m to 4.5m.
2. The top of RCC structure of Nallah is being used as Bus Parking and the structure is open only at inlet and out let points.
3. The intermediate accesses for the Nallah are in the shape of 1.5m X 1.5m openings at 50m centre to centre interval left at the RHS box which have now been covered by Bus Depot authorities and one vent pipe on each opening has been left.
4. As informed by MCD officials, silt chambers of size 2.50m X 1.15m have been designed and constructed @100 m interval and openings of 1.5m X 1.5m are placed over the said silt chambers with the understanding of using it as feasible manual and mechanical access. However, the cleaning never been done and also not seem practically feasible.
5. At the inlet side no significant silt was visible on mouth however, floating material was observed. There was minimal flow in the drain approximately 1ft, water found flowing through only from two out of five ways.
6. Although flow observed through the drain, at downstream point of covered portion, thick layer of silt was observed in all 5 bays and as per the visual assessment the depth may be from 1.5ft to 3ft . Photographs attached.
7. The methodology for de-silting of box drain was deliberated in detail and it was concluded that with the present infrastructure / systems available with MCD and I&FC, it is not feasible to de-silt at the inlet / outlet locations beyond 10-15 metres (without damaging the box structure). This is primarily due to the fact that sewage water is running through the drainage system round the year which emits foul gases which got accumulated in the box system due to inadequate provisions of ventilation making unsafe to work inside.
8. It was concluded after discussion that for de-silting of box portion of Kushak Nallah and similar other sections, MCD may invite Expression of Interest (EoI) so as to explore the possible ways of de-silting of box drain and to identify competent agencies for this kind of job.

  
(Dinesh Yadav)  
Chief Engineer  
Central Zone (MCD)

  
(Anil Kumar)  
Chief Engineer(Zone-I)  
I&FC



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE ADDL. COMMISSIONER (Engg.)  
6<sup>th</sup> Floor, E-1 Block, Dr. SPM Civic Center  
J.L.N Marg, New Delhi-110 002



No.D/Addl.Cm.(Engg.)/MCD/2025/ D-17-0

Dated: 15/4/25

Minutes of Meeting

A meeting on the issue of desilting of covered portion of Sunahari Nallah was held at Raj Niwas on 24.03.2025 at 5:00 PM attended by the following officers:-

**A. Hon'ble LG office**

- a) Principal Secretary to Hon'ble LG
- b) Secretary to Hon'ble LG
- c) Joint Secretary to Hon'ble LG

**B. MCD**

- d) Additional Commissioner Engineering, MCD
- e) E-in-C-II MCD
- f) SE-I, South Zone MCD
- g) EE (Project) KPZ, MCD

**C. DMRC**

- h) Sh. Manoj Bajpayee, ED DMRC
- i) Sh. Chaturvedi, Deputy Chief Engineer, DMRC

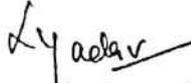
During the said meeting, the following was deliberated and decided-

1. At the outset, Hon'ble LG stressed upon to take up the de-silting of the said Nallah as top most priority, to be executed professionally, in a time bound manner.
2. MCD made a presentation about the layout of the Nallah, various inflows streams contributing to the discharge in the covered portion of the Nallah, efforts made till date and challenges faced in de-silting the drain because of its being covered.
3. DMRC officers present in the meeting stated that they have carried out a joint inspection of the Nallah with the MCD officers. Thereafter, DMRC officers made a brief presentation about the likely methodology for de-silting of Sunahari Nallah by way of cutting open the deck slab at an interval of 30m or so and restoration of the same after complete de-silting in whole length. This way the complete length of the Nallah shall be de-silted and deck slab restored for future use as bus parking and other usages. The restoration shall be made in a manner, wherein the complete deck slab can be put to use. Provision of suitable opening shall be kept in the deck slab so as to assist future de-silting activity. It was decided that the DMRC shall take up the de-silting and deck slab restoration activity as a deposit work. Considering the financial situation of MCD and the fact that the said Nallah is mainly catering to the NDMC discharge, the Hon'ble LG decided that the de-silting and deck slab restoration shall be funded by NDMC.
4. It was further decided that MCD will send communication to DMRC and NDMC as above at para 3. DMRC shall start the process for preparation of estimate etc. at the earliest and submit accordingly.

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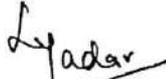
5. It was decided that for effective coordination, a team of officers from DMRC, NDMC and MCD shall be constituted at the Executive Engineer level.
6. On the issue of level difference at the junction point of Golf Link Barrel with Sunahari Nallah, it was decided that viability of diverting incoming flow with gravity, where pumping is avoided, be explored and put up.

Meeting ended with thanks to chair.

  
Addl. Commissioner (Engg.)

**Distribution:-**

1. Commissioner, MCD, for kind information.
2. Chairman, NDMC for kind information.
3. Principal Secretary to Hon'ble LG., for kind information.
4. CMD, DMRC for information and necessary action.
5. E-in-C (II) for information and necessary action.

  
Addl. Commissioner (Engg.)

11805/6

Immediate

Municipal Corporation Of Delhi  
Addl. Comm. (Engg.), 6<sup>th</sup> Floor, Dr. S.P.M Civic Centre,  
Jawahar Lal Nehru Marg, New Delhi-110002

No. Addl. Comm. (Engg.)/MCD/D..121..

Dated:- 15/4/25

The Chairman-cum-Managing Director  
Delhi Metro Rail Corporation Limited  
13 Fire Brigade Ln,  
Connaught Lane, Barakhamba,  
New Delhi-110 001

May please refer to the deliberations held at Raj Niwas on 24.03.2025 attended by the following:-

- a) Principal Secretary to Hon'ble LG
- b) Secretary to Hon'ble LG
- c) Additional Commissioner Engineering, MCD
- d) E-In-C-II MCD
- e) SE-I, South Zone MCD
- f) EE (Project) KPZ, MCD
- g) Sh. Manoj Bajpayee, ED DMRC
- h) Sh. Chaturvedi Deputy Chief Engineer, DMRC

During the said meeting, the following was decided:-

1. DMRC shall take up de-silting of Sunahari Nallah by way of cutting open the deck slab at an interval of 30m or so and restoration of the same after complete de-silting in whole length. This way the complete length of the Nallah shall be de-silted and deck slab restored for future use as bus parking and other usages. The restoration shall be made in a manner, wherein the complete deck slab can be put to use. Provision of suitable opening shall be kept in the deck slab so as to assist future de-silting activity. It was decided that the DMRC shall take up the de-silting and deck slab restoration activity as a deposit work.
2. Considering the financial situation of MCD and the fact that the said Nallah is mainly catering to the NDMC discharge, it was decided that the de-silting and deck slab restoration shall be funded by NDMC.
3. A team of officers for coordination amongst DMRC, NDMC and MCD shall be constituted at the Executive Engineer level.

Minutes of the meeting enclosed herewith.

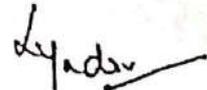
In view of above, it is requested to take necessary action for de-silting of the above mentioned covered portion and restoration of the desk slab of Sunahari Nallah.

Sd/-  
Additional Commissioner (Engg.)

Encl.: As above.

Copy to:-

1. Chairman NDMC with the request to pass suitable instructions to NDMC officials accordingly.
2. Commissioner, MCD, for kind information.
3. Principal Secretary to Hon'ble L.G., for kind information.
4. E-in-C-II, for information and necessary action.

  
Additional Commissioner (Engg.)

  
**TRUE COPY**

11806  
Defence colony Drain

ANNEXURE - C

17



New Delhi, Delhi Division | 2024.09.26 15:49

Before

11807  
Defence colony Drain

18

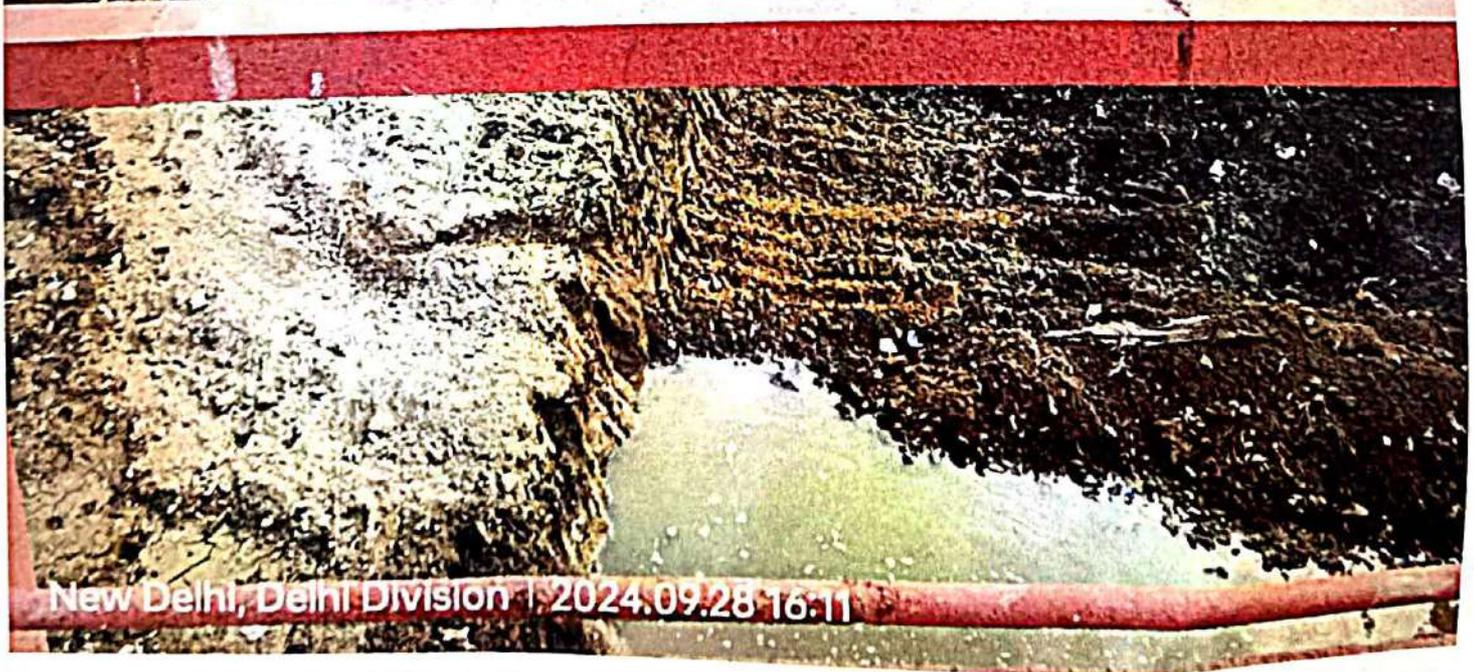
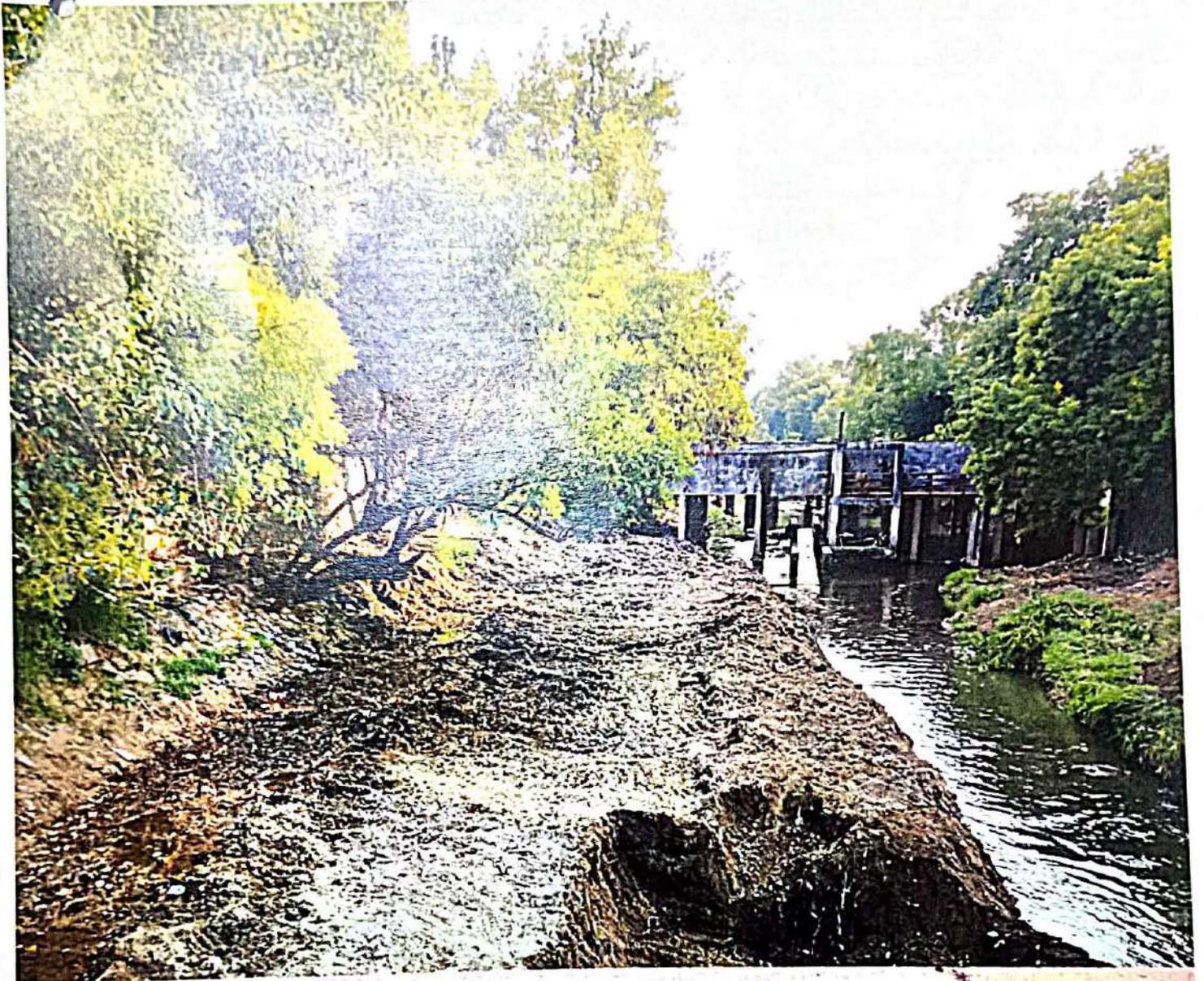


After



New Delhi, Delhi Division | 2024.09.28 16:12

Before



New Delhi, Delhi Division | 2024.09.28 16:11

During



 **GPS Map Camera**

**New Delhi, Delhi, India**  
1/1, Jawaharlal Nehru Stadium, Pragati Vihar, New Delhi, Delhi 110003, India  
Lat 28.578907°  
Long 77.236265°  
16/10/24 11:29 AM GMT +05:30

 **Google**

After

11811

22

Defence and Kushak Drain confluence point



GPS Map Camera



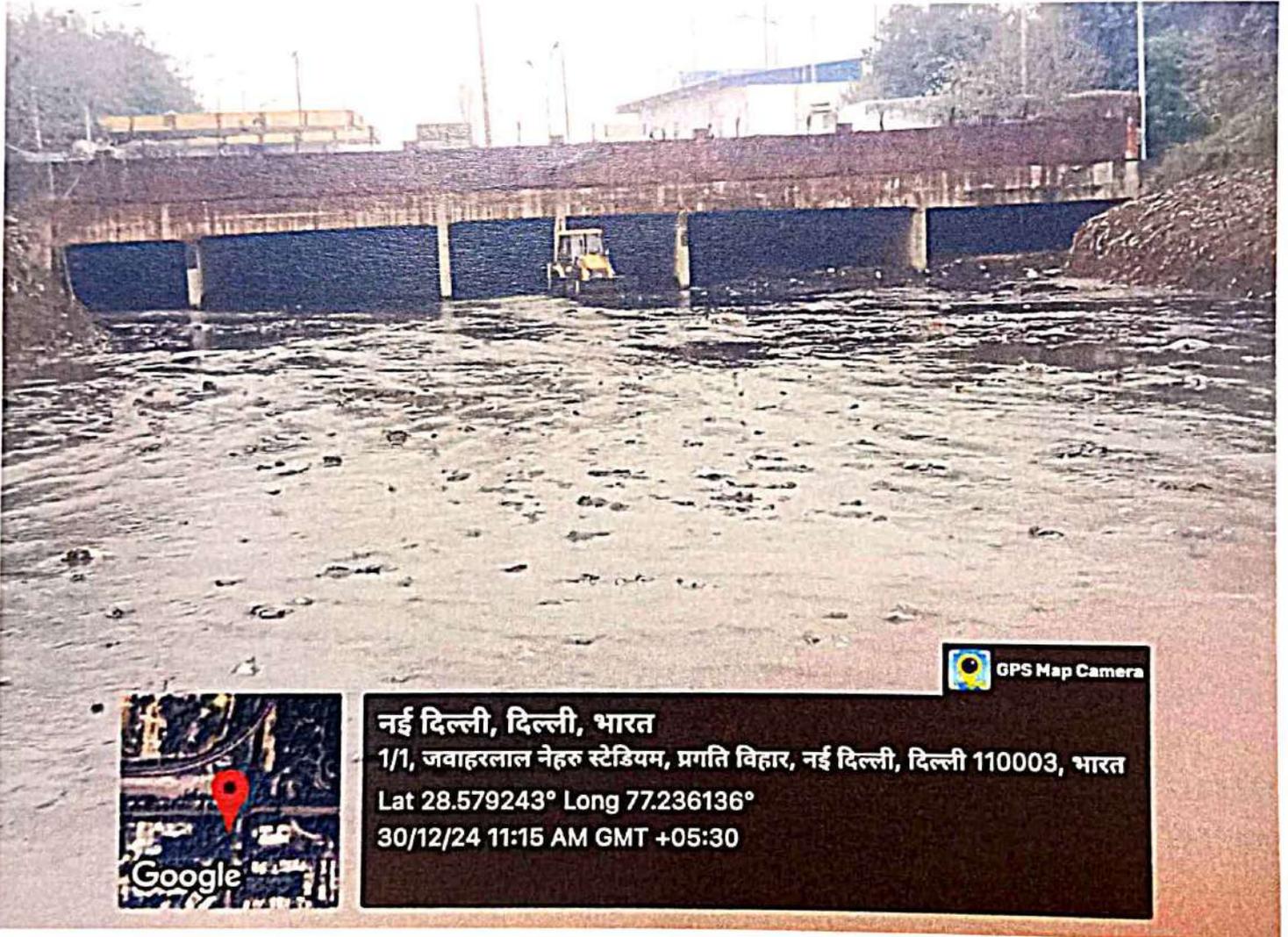
New Delhi, Delhi, India  
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Before / During

11812

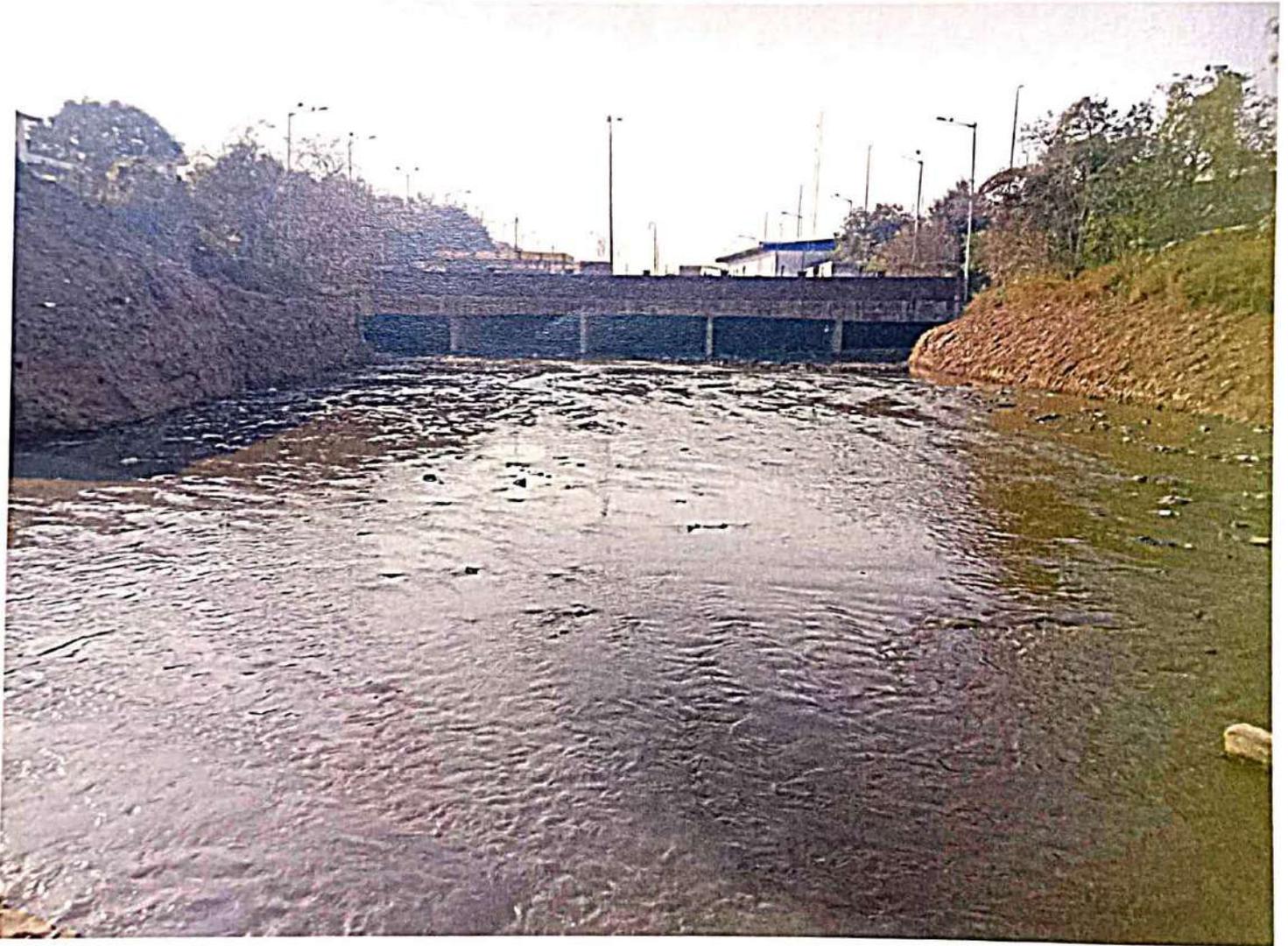
23

reference and kushak drain confluence point



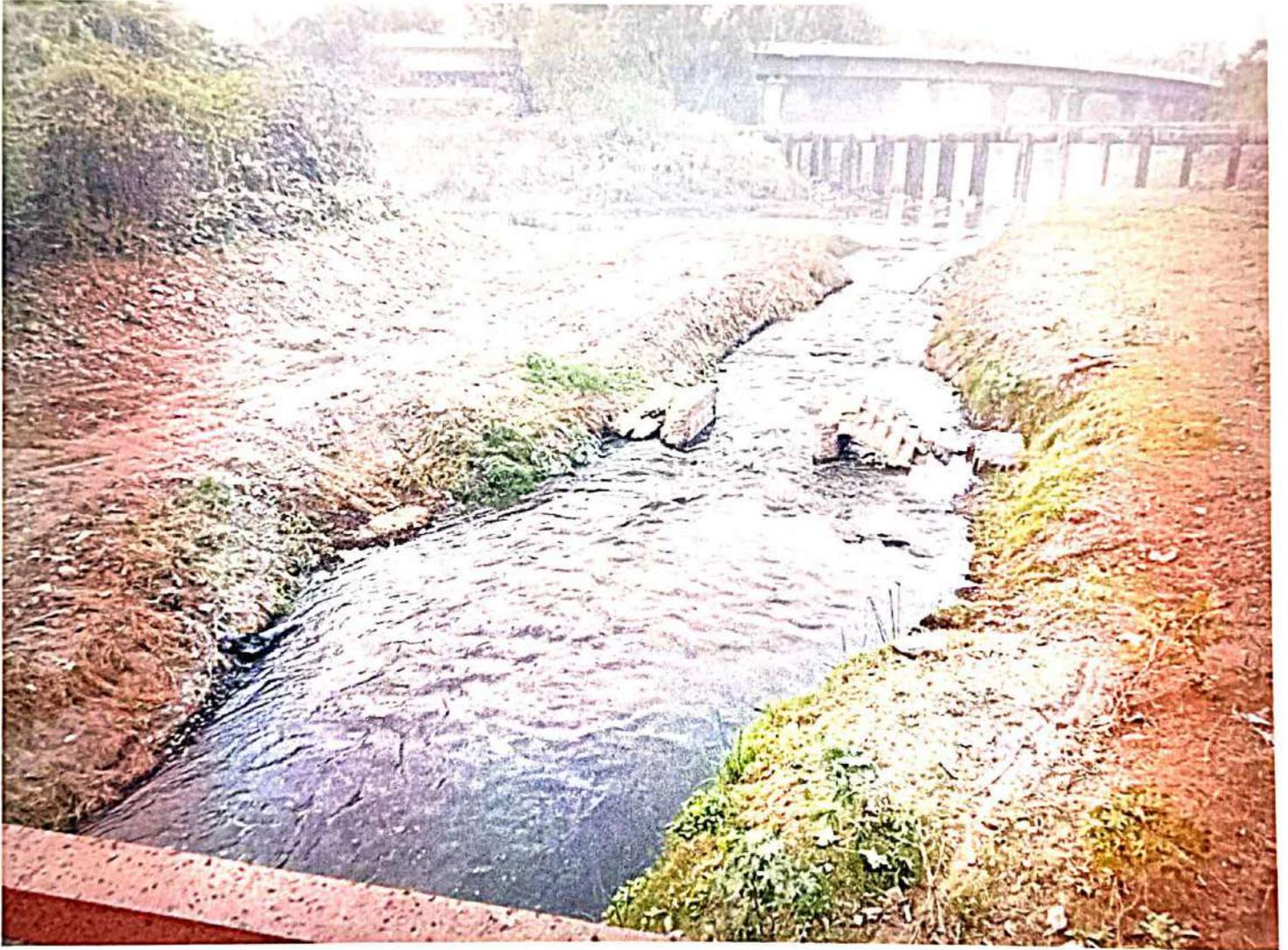
During

Defence and Kushak Drain confluence point



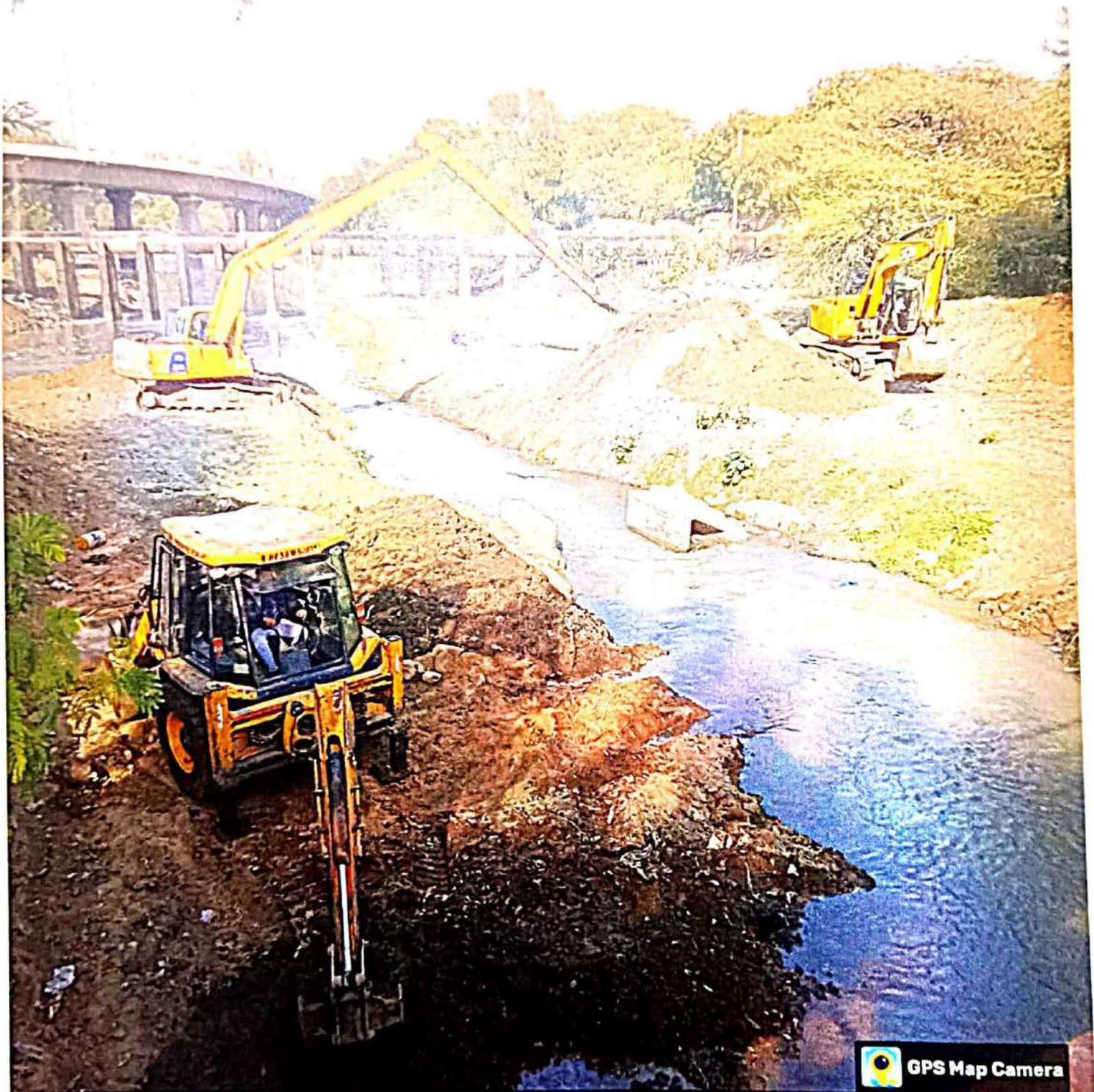
During/ After

Defence and Kushak Drain confluence point

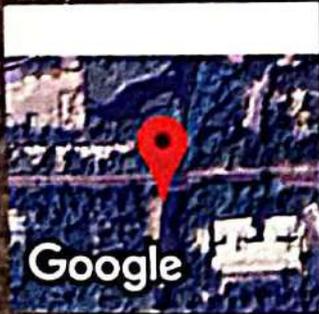


Before

Defence and Kust 11815 rain confluence point 26



GPS Map Camera



New Delhi, Delhi, India

1/1, Jawaharlal Nehru Stadium, Pragati Vihar, New Delhi, Delhi  
110003, India

Lat 28.579004°

Long 77.236187°

13/12/24 02:33 PM GMT +05:30

During

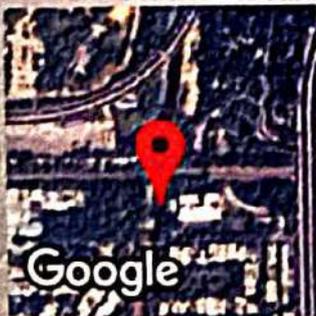
11816

27

Defence and Kushak Drain confluence point



GPS Map Camera



New Delhi, Delhi, India  
1/1, Jawaharlal Nehru Stadium, Pragati Vihar, New  
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After



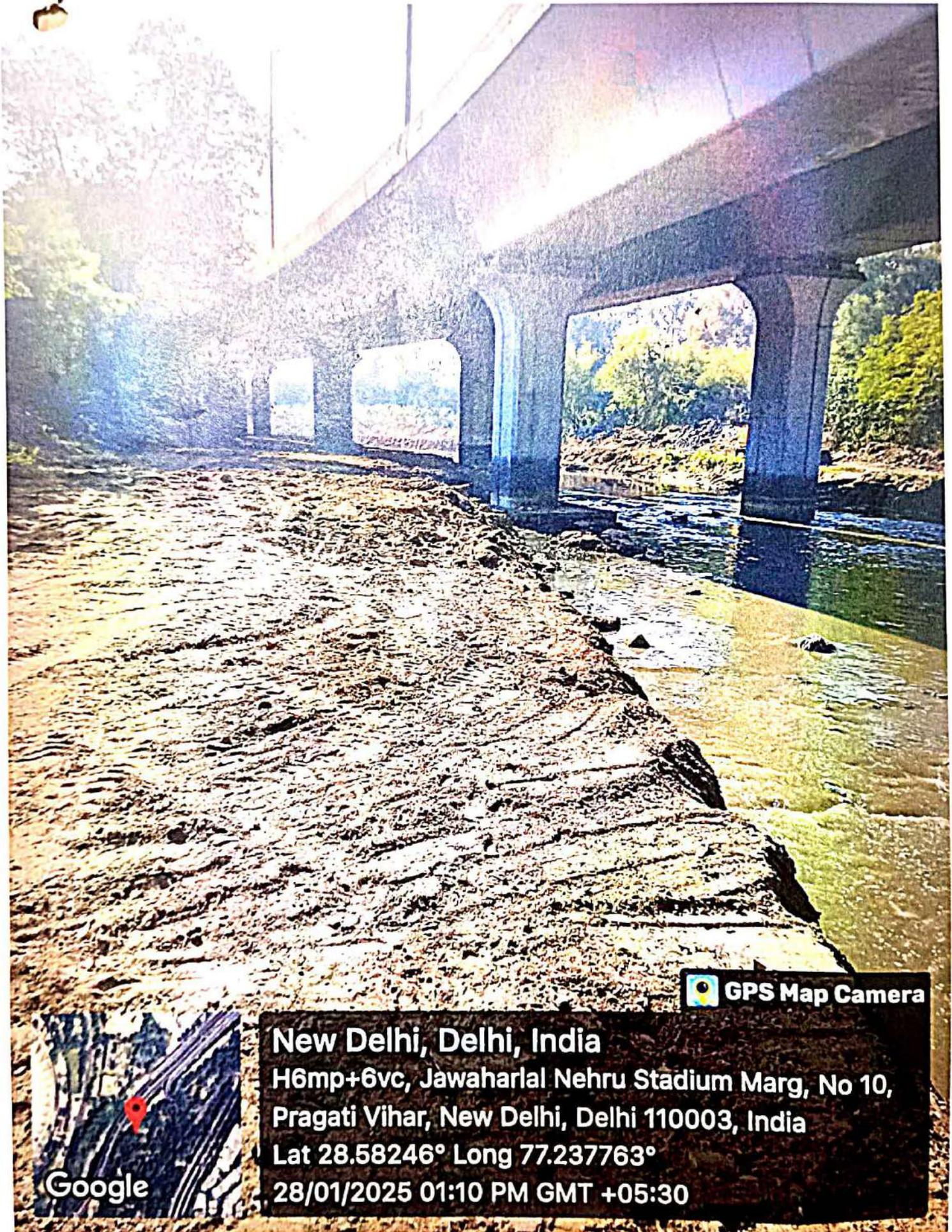
GPS Map Camera

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H6mp+6vc, Jawaharlal Nehru Stadium Marg, No 10,  
Pragati Vihar, New Delhi, Delhi 110003, India  
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Before

Kushak Drain  
11818

29



GPS Map Camera

New Delhi, Delhi, India  
H6mp+6vc, Jawaharlal Nehru Stadium Marg, No 10,  
Pragati Vihar, New Delhi, Delhi 110003, India  
Lat 28.58246° Long 77.237763°  
28/01/2025 01:10 PM GMT +05:30

Google

After